

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No.26 of 2020

IN THE MATTER OF:

Express Publications (Madurai) Ltd.

...Appellant

Versus

Asianet News Network Pvt. Ltd. & Ors.

...Respondents

For Appellant:

Shri Abhijit Sinha, Shri Abhay Anand Jena, Shri Sarthak Mehrotra and Ms. Surbhi Kapoor, Advocates

For Respondents:

None

O R D E R

04.02.2020 Heard. Issue Notice. Requisite along with process fee, if not filed, be filed by tomorrow. If the Appellant provides the e-mail address of Respondents, let notice be also issued through e-mail.

Service be completed.

Learned Counsel for the Appellant is pressing for stay. However, it will be considered on completing service on the Respondents.

List the appeal 'for admission (after Notice)' on 3rd March, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md